## **Declaration of Assets and Liabilities**

101	2024.25
sole)	Year. 2024-25
2	1. DINESH KUMAR STIVIH, son/daughter/wife of LATE KUMAR SADA NANDS
4001	Valued 48 years, belonging to BIHAK LEGESLATIVE HSSEMBLY, PH
9 10.	service and presently working as OFFICE ATTENDANT
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
Ail	myself, my spouse and dependants*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be

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given)

Sr. No.	Description	Self	KUMARI Spouse Name(5)	KUMAR Dependant-1 Name	KUMARI Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000/-	7,0001-	NIL	MÎL	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,000/			_	
(iii)	Bonds, Debentures and Shares in companies	WIL	and the state of t			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL				
(v)	Motor Vehicles (details of make, etc.)	NIT				
(vi)	Jewellery (give details of weight and value)	NIL	6-10-10-229. SILVER-509.	_	-	
(vii)	Other assets, such as values of claims / interests	ONE REFRIME -RATOR	NEL	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
<b>(1)</b>	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	WIL	WIL	WIL	MIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					•
(v)	Others (such as interest in property)	-		_		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BSHAR V. MANDAL	2,50,000/-
	(ii) Loans from financial institutions	WÎ L	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Access of Table
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	WIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	))	,,
	(f) Other dues, If any	1)	) )
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN-DFDPS27 55P	) 1
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	WIL	, ,
	(iii) Sales Tax [Only in case of proprietary business]	NIL	7)
	(iv) Property Tax	71	- 1 j

## Personal Detail

GPF/CPF/PRAN No.	;-	PTS/BLA-1346	
Gender	:-	M (M/F)	s Managarit
Date of Birth	i.	02101977	(DD/MM/YYYY)
Class/Group	:-	C (A/B/C)	
Cadre	:-	MESSENGIER	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	
Home District	;-	JAMUI	
I hereby d	A CONTRACTOR OF THE PARTY OF TH	that the above details are true to the	best of my

Signature Dinesh Kumar Sing ( Name of Employee: DINESH KUMAR SENGH

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

PATNA

Note:

Place: PATNA

Date: 10/02/2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Dunech Kuman Singh